



2026:AHC:16504-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 6452 of 2003

Jagdish Alias Jaggu

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Hari Om, Hari Om Khare
Counsel for Respondent(s)	:	G.A., Govt. Advocate

Court No. - 46

HON'BLE SIDDHARTH, J.

HON'BLE JAI KRISHNA UPADHYAY, J.

1. As per office report dated 27.10.2025, the sole appellant namely, Jagdish Alias Jaggu, has reportedly died.
2. Accordingly, the appeal is dismissed as abated.
3. In case, the trial court record has been received, the same shall be returned alongwith copy of this order to the court concerned.

(Jai Krishna Upadhyay, J.) (Siddharth, J.)

January 22, 2026

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